

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**Item No. 129**  
**(IB)-105(PB)/2020**

**IN THE MATTER OF:**

Ashutosh Gangwar

v.

EMMAR MGF Pvt. Ltd.

**Order under Section 7 of IBC, 2016**

.... Applicant/petitioners

.... Respondent

**Coram:**

**SHRI CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**Order delivered on 12.03.2020**

**PRESENT:**

For the Applicant : Mr. Pawan Kumar Ray, Ms. Rit Arora, Adv.  
For the Respondent : Mr. Divyam Aggarwal, Ms. Pallavi Kumar, Ms. Surbhi  
Gupta, Adv.

**ORDER**

For order see, CP No. (IB)-1307(PB)/2019.

12.03.2020  
Aarti Makker